

**GOVERNMENT OF INDIA**  
**MINISTRY OF WOMEN AND CHILD DEVELOPMENT**  
**RAJYA SABHA**  
**QUESTION NO 06.12.2010**  
**ANSWERED ON**  
**SEXUAL HARASSMENT AT WORKPLACES .**

2943

Shri Prabhat Jha

Will the Minister of COALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

- (a) whether Government is aware of the fact that there has been sharp rise in the number of sexual harassment cases at workplaces in the country;
- (b) the details in this regard;
- (c) whether it is a fact that Government is going to make any law to check sexual harassment at workplaces; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE FOR WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a) & (b): The Government has received complaints regarding sexual harassment of women at workplaces. However, no centralized data is maintained of the number of such cases and details thereof.

(c) & (d): There is a proposal to enact a comprehensive legislation to protect women from sexual harassment at all workplaces both in the public and private sector, whether organised or unorganised. It is proposed to cover all women who are employed as well as those who enter the workplace as clients, customers or apprentices besides the students and research scholars in colleges and universities and patients in hospitals. Domestic workers working at home are not proposed to be covered.